

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 229 of 2015 & IA Nos. 377 of 2015, 67 of 2016
Appeal No. 230 of 2015 & IA Nos. 378 of 2015, 66 of 2016**

Dated: 7th March, 2017

Appeal No. 229 of 2015 & IA Nos. 377 of 2015, 67 of 2016

In the matter of:

Alloy Steel Producers Association of India ... **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 230 of 2015 & IA Nos. 378 of 2015, 66 of 2016

In the matter of:

Mahindra Sanyo Special Steel Pvt. Ltd. ... **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **27.04.2017.**

For Court Master